

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

R.A. No. 32/2010

IN

C.A. 501/2000

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Usha Pipe Industries ... Applicant

Versus

Kotak Mahindra Products Ltd. ... Respondent

Appearances : None for the Applicant.

ORAL ORDER

16th August, 2010

This is an application for restoration of the Compensation Application No. 501 of 2000, which was dismissed for non-prosecution on 23.02.2010. None appears for the applicant to press the application. The application i.e. R.A. No. 32/2010 is, therefore, dismissed for non-prosecution.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

R.A. No. 08/2010

IN

UTPE 45/1995

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Omkar Chadha ... Complainant

Versus

M/s. DLF Universal Ltd. ... Respondent

Appearances : Shri Asheem Watcher, Advocate for the Applicant/
Complainant.

ORAL ORDER

16th August, 2010

Heard the learned counsel for the applicant/complainant. The order dated 19.01.2010 is recalled and the UTPE 45/1995 is restored to its file.

R.A. No. 08/2010 stands disposed of accordingly.

List the matter on 9th November, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

R.A. No. 09/2010

IN

UTPE 46/1995

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Renu Jain ... Complainant

Versus

M/s. DLF Universal Ltd. ... Respondent

Appearances : Shri Asheem Watcher, Advocate for the Applicant/
Complainant.

ORAL ORDER

16th August, 2010

Heard the learned counsel for the applicant/complainant. The order dated 19.01.2010 is recalled and the UTPE 46/1995 is restored to its file.

R.A. No. 09/2010 stands disposed of accordingly.

List the matter on 9th November, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

R.A. No. 10/2010

IN

UTPE 47/1995

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Smt. Krishna Gupta ... Complainant

Versus

M/s. DLF Universal Ltd. ... Respondent

Appearances : Shri Asheem Watcher, Advocate for the Applicant/
Complainant.

ORAL ORDER

16th August, 2010

Heard the learned counsel for the applicant/complainant. The order dated 19.01.2010 is recalled and the UTPE 47/1995 is restored to its file.

R.A. No. 10/2010 stands disposed of accordingly.

List the matter on 9th November, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

R.A. No. 11/2010

IN

UTPE 39/1997

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Ashok Kumar Arora ... Complainant

Versus

M/s. DLF Universal Ltd. ... Respondent

Appearances : Shri Asheem Watcher, Advocate for the Applicant/
Complainant.

ORAL ORDER

16th August, 2010

Heard the learned counsel for the applicant/complainant. The order dated 19.01.2010 is recalled and the UTPE 39/1997 is restored to its file.

R.A. No. 11/2010 stands disposed of accordingly.

List the matter on 9th November, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

R.A. No. 20/2010

IN

UTPE 76/2006

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Emerging Financial Services Pvt. Ltd. ... Complainant

Versus

M/s. Suneja Towers Pvt. Ltd. ... Respondent

Appearances : Shri Kalyan S. Vadlamani, Advocate for the
Applicant/Complainant.

ORAL ORDER

16th August, 2010

Heard the learned counsel for the applicant/complainant. The order dated 12.03.2010 is recalled and the UTPE 76/2006 is restored to its file.

R.A. No. 20/2010 stands disposed of accordingly.

List the matter on 9th November, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

R.A. No. 21/2010

IN

UTPE 89/2000

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Bitherkad Industrial Co-operative
Tea Factory Ltd.

... Complainant

Versus

Bedi & Bedi Pvt. Ltd. & Anr.

... Respondents

Appearances : Shri N.P.S. Panwar, Advocate for the Applicant/
Complainant.

ORAL ORDER

16th August, 2010

Heard the learned counsel for the applicant/complainant. The order dated 22.02.2010 is recalled and the UTPE 89/2000 is restored to its file.

R.A. No. 21/2010 stands disposed of accordingly.

List the matter on 9th November, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

NEW DELHI

16.08.2010
RTPE 20/2007

IN THE MATTER OF:

D.G. (I&R)

Vs.

M/S. BHARTI AIRTEL & ORS.

APPEARANCES: Shri Om Prakash, STA for D.G. (I&R).
Shri Aditya Narain, Advocate for the Respondent-1.
Shri Jai Mohan, Advocate for the Respondent-2.
Shri Manav Kumar, Advocate for the Respondent-3.

The matter is fixed for admission/denial of the Respondent's documents. All the three respondents seek some time to file affidavit of evidence.

With consent, admission/denial shall now take place on 07.09.2010.

(V. Sreenivas)
Dey. Director (E)